

**COURT-II**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
(Appellate Jurisdiction)

**APPEAL NO. 83 OF 2018**

**Dated : 11<sup>th</sup> February, 2019**

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Ultratech Cement Ltd.**

**.... Appellant(s)**

**Vs.**

**Gujarat Electricity Regulatory Commission & Anr.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. R. N. Purohit

Counsel for the Respondent(s) : Mr. Pallav Mongia  
Mr. Mridul Chakravarty  
Mr. S.R. Pandey for R-1

Ms. Ranjitha Ramachandran  
Ms. Poorva Saigal for R-2

**ORDER**

Learned counsel appearing for the Respondent No.1 filed his written submissions and the same was taken on record.

**Judgment is reserved.**

**(Ravindra Kumar Verma)**  
**Technical Member**  
Pr/mk

**(Justice N.K. Patil)**  
**Judicial Member**